

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sholingur Textiles Limited Date of Commencement of Liquidation: 13-02-2020; List of Stakeholders as on Date: 24-12-2021; Name of IP: Mr. Balasubramanian T V; Process Number: 1; Last 5 digit of registration number: 10388

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	7183312	1	7183312				NA
2	Liquidation costs incurred till date	1	4912078	1	4912078				NA
3	Secured financial creditors	1	701946938	1	701946938				Annexure 3
4	Unsecured financial creditors	1	25708202	1	25708202				Annexure 4
5	Operational creditors (Workmen)	169	180580815	169	36577073		144003742		Annexure 5
6	Operational creditors (Employees)	5	2400836	5	470648		1930188		Annexure 6
7	Operational creditors (Government Dues)	3	21880087	3	19716348		2163739		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	109078	1	109078				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		182	944721346	182	796623677				